

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

47. C.P. 130/(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Vikas Saraf
V/s
Satguru Polyfilms Private Limited.

Section: 241(1), 242(4) of Companies Act, 2013

ORDER

CS Vinit Nagar appeared for the Petitioner/Applicant through VC. Adv. Adv
Dhiren R Dave appeared for the Respondent No. 2 through VC. List this matter on
23.09.2024.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)